

**SURVEY OF SMALL-SCALE INDUSTRIES BY  
INTERNATIONAL TEAM OF EXPERTS**

20. **SHRI P. C. BHANJ DEO:** Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether any survey of small-scale industries in selected areas by any international team of experts, as referred to at page 7 of the Ministry's Annual Report for 1953-54, has been undertaken;

(b) if so, the date on which such a survey commenced; and

(c) how much of the cost of this survey is being met by the Ford Foundation?

**THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI):** (a) Yes, Sir.

(b) 4th December 1953.

(c) The expenditure in respect of the salaries of the experts, cost of hotel meals, transportation etc. within India and international travel was met from a grant from the Ford Foundation. The expenditure in respect of staff and furniture for the experts, cost of petrol and taxi hire incurred during the visits of the team to various places has been met by the Government of India; and the details of the cost in respect of these items are being worked out.

**-LEAVE OF ABSENCE TO DR. P. V.  
KANE**

**MR. CHAIRMAN:** I have to inform hon. Members that the following letter has been received from Dr. P. V. Kane:

"I beg to apply for leave of absence from the session of the Council of States that commences on the 23rd August \* \* \* \* The Government of India has asked me to go as one of their delegates to the twenty-third Congress of Orientalists to be held in Cambridge from 21st August to 28th. I am starting by

plane from Bombay on 17th August. I propose to stay till about 15th September for visiting some libraries and centres of Sanskrit learning in the West. I intend, if possible, to attend the session of Council of States from about 20th September to the end of September. But if owing to illness or some similar cause I become unable to attend toward the end of this session I am making this application by way of great caution."

Is it the pleasure of the House that permission be granted to Dr. P. V. Kane for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

**MR. CHAIRMAN:** Permission to remain absent is granted.

**PAPERS LAID ON THE TABLE**

**NOTES EXCHANGED BETWEEN THE GOVERNMENT OF INDIA AND THE PORTUGUESE GOVERNMENT ON PORTUGUESE POSSESSIONS IN INDIA.**

**DECLARATION BY THE GOVERNMENT OF INDIA ACCEPTING ASSIGNMENTS IN INDO-CHINA.**

**THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU):** I beg to lay on the Table copies of the notes exchanged between the Government of India and the Portuguese Government on the subject of Portuguese possessions in India. [See Appendix VIII, Annexure No. 19.] As I said, Sir, these have already appeared from time to time in the Press. There is nothing new in it.

And I beg to lay on the Table a copy of the "Declaration by the Government of India accepting assignments in Indo-China." [See Appendix VIII, Annexure No. 20.]